GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3653 ANSWERED ON 10/08/2021

IMPLEMENTATION OF PURA

3653. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the implementation of Provision of Urban Amenities (PURA) in rural areas of various States;
- (b) if so, the details of the fund allocated and utilized for this purpose during the last three years and the current year, State-wise/year-wise;
- (c) whether the targets fixed under the said scheme have been successfully achieved; and
- (d) if so, the details thereof along with the steps taken by the Government for effective implementation of this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The Provision of Urban Amenities (PURA) scheme has been discontinued w.e.f. 2015-16. An Expert Group was set up for the purpose of proposing the structure of the Shyama Prasad Mukherji Rurban Mission (SPMRM) including examining both the pilot phases of implementation of the PURA scheme, studying various non-government PURA initiatives and Rurban Mission of Gujarat, holding consultations with concerned parties, examining the PPP framework etc. The Expert Group has submitted its report on 31-10-2014. The key recommendations of the Expert Group is annexed as **Annexure-I.**
- **(b) to (d)** On the basis of the recommendations of the said Expert Committee, the Ministry has been implementing the Shyama Prasad Mukherji Rurban Mission (SPMRM) since 2015-16. Under the Mission, there is no provision for year-wise, allocation of funds. However, the funds are being released based on fulfillment of certain progress achieved as defined in the guidelines of the Mission. The details of the physical and financial status of the Mission till today are annexed as **Annexure-II**. The details of steps taken by the Government for effective implementation of the scheme is annexed at Annexure-**III**.

The key recommendations of the Expert Group that have influenced the design of the Shyama Prasad Mukherji Rurban Mission (SPMRM) are:

- (i) In order to bring in sustainability of any developmental effort in rural areas, a means of providing mentorship or constant guidance by an agency or institution is necessary.
- (ii) Provision of infrastructure should be integrated and provided in a time bound manner in a project mode with equal focus on skill development and economic empowerment.
- (iii) While the approach should be Panchayat centric, District Administration and State Governments should lead the effort.
- (iv) The Mission should be sufficiently large to ensure that there is sufficient focus by the stakeholders

Annexure-II

Statewise Physical Progress under SPMRM

Sl. No.	State Name	Total No. of Cluster approved	ICAP Approved by Ministry	DPR approved by SLEC	Total no. of works proposed	Total no. works completed
1	Andaman And Nicobar Islands	1	1	1	207	18
2	Andhra Pradesh	13	13	13	8602	4863
3	Arunachal Pradesh	4	4	3	376	32
4	Assam	9	9	9	1947	8
5	Bihar	11	11	11	2515	63
6	Chhattisgarh	19	18	18	7719	4311
7	Dadra And Nagar Haveli And Daman And Diu	2	2	2	63	0
8	Goa	2	1	1	0	0
9	Gujarat	16	16	16	633	417
10	Haryana	10	10	10	1564	552
11	Himachal Pradesh	6	6	6	1268	171
12	Jammu And Kashmir	2	2	2	408	90
13	Jharkhand	15	15	15	3931	617
14	Karnataka	8	8	8	3950	1313
15	Kerala	13	12	12	2345	659
16	Ladakh	1	1	1	63	0
17	Lakshadweep	1	1	1	81	0
18	Madhya Pradesh	19	19	18	1384	13
19	Maharashtra	20	20	19	8929	1679
20	Manipur	3	3	3	86	1
21	Meghalaya	4	4	4	591	68
22	Mizoram	4	4	4	335	115
23	Nagaland	2	2	2	65	0
24	Odisha	14	14	14	3301	958
25	Puducherry	2	2	2	34	1
26	Punjab	8	8	8	497	89
27	Rajasthan	16	15	15	6508	1639
28	Sikkim	3	3	3	175	40
29	Tamil Nadu	12	11	11	1850	1209
30	Telangana	17	17	17	9721	6245
31	Tripura	7	7	7	459	59
32	Uttar Pradesh	20	19	19	1629	502
33	Uttarakhand	7	6	6	973	271
34	West Bengal	7	7	0	0	0
	Total	298	291	281	72209	26003

State-wise Financial Progress under SPMRM

(Rs. in crore)

		Total No.	Convergence	CGF Total		
Sl.	State Name	of Cluster	Expenditure	Expenditure	Expenditure	
No.		approved	Enpenditure	Zapenarure	Laponaron	
1	Andaman And Nicobar	1	20.86	4.2		
1	Islands				25.06	
2	Andhra Pradesh	13	489.94	134.79	624.73	
3	Arunachal Pradesh	4	87.6	16.91	104.51	
4	Assam	9	95.45	12.42	107.87	
5	Bihar	11	256.95	15.81	272.76	
6	Chhattisgarh	19	699.63	220.7	920.33	
7	Dadra And Nagar	2	74.94	3.07		
	Haveli And Daman					
	And Diu				78.01	
8	Goa	2	28.76	0	28.76	
9	Gujarat	16	749.81	100.45	850.26	
10	Haryana	10	309.3	66.07	375.37	
11	Himachal Pradesh	6	86.94	20.22	107.16	
12	Jammu And Kashmir	2	31.46	8.26	39.72	
13	Jharkhand	15	535.36	45.7	581.06	
14	Karnataka	8	167.84	39.49	207.33	
15	Kerala	13	606.2	142.29	748.49	
16	Ladakh	1	28.41	5.21	33.62	
17	Lakshadweep	1	0	0	0	
18	Madhya Pradesh	19	345.72	120.6	466.32	
19	Maharashtra	20	1,650.66	87.99	1738.65	
20	Manipur	3	139	46.1	185.1	
21	Meghalaya	4	16.77	23.07	39.84	
22	Mizoram	4	73.73	30.45	104.18	
23	Nagaland	2	14.5	12.6	27.1	
24	Odisha	14	364.18	114.5	478.68	
25	Puducherry	2	23	8.63	31.63	
26	Punjab	8	549.86	88	637.86	
27	Rajasthan	16	616.41	125.33	741.74	
28	Sikkim	3	70.72	22.35	93.07	
29	Tamil Nadu	12	706.81	165.93	872.74	
30	Telangana	17	1,288.36	192.77	1481.13	
31	Tripura	7	252.51	61.54	314.05	
32	Uttar Pradesh	20	929.92	269.33	1199.25	
33	Uttarakhand	7	175.25	63	238.25	
34	West Bengal	7	0	0	0	
	Total	298	11,486.85	2,267.78	13754.63	

- 1) The State Level Empowered Committee (SLEC) has been designated as the final authority to approve the DPRs of cluster for assisting the States. A sub-committee thereof has been empowered to sanction DPRs in between the meetings of the SLEC.
- 2) States/UTs have been permitted to modify projects/works proposed in ICAP of cluster and include more economic activities in order to reboot the rural economy.
- 3) A major step of de-linking of planning notification and spatial planning condition from the fund release conditions, which helped in faster and effective implementation of the Mission.
- 4) RurbanSoft MIS portal has been developed to track the progress on real time basis. PFMS integration with Rurbansoft MIS portal for payment to vendors has simplified the fund flow mechanism and ensured transparency, efficiency and effectiveness in payments.
- 5) Geo-Rurban mobile application has been developed and launched for physical monitoring and geo-tagging of the assets developed under SPMRM.
- 6) Ranking of Rurban clusters initiated on the basis of performance based indicators on RurbanSoft portal. This will enhance the spirit of competition among the States/Clusters.
- 7) Social Audit framework has been extended to SPMRM. Pilot projects are now being undertaken by eight States.
- 8) **Towards more efficient fund utilization,** the fund pooling mechanism has been introduced at the State level for purpose of release of funds to the States/UTs.
- 9) **Initiatives taken to institutionalize Spatial Planning in** Rurban cluster areas in collaborating with relevant institutions and stakeholders, and undertaking pilots / proof of concept.
- 10) **Spatial Planning Portal** has been developed in collaboration with BISAG (N). This portal integrates the satellite imagery, various datasets to enable the Spatial Planning exercise in the Cluster. The platform will serve as a digital interface for getting baseline data and cluster land suitability; land use, economic activity planning etc. Spatial Planning Platform is in testing stage and pilot spatial plan for three Rurban clusters is under progress.
- 11) **Nomination of Mentor Institutions**: Spatial plan preparation requires experts from various fields like rural & regional planners, Rural Management experts, GIS specialist, Convergence specialist etc. Hence 'Mentor Institutes' like IITs, NITs, Institutes of National repute etc having expertise in planning, architecture, engineering etc. are being on boarded for each State.
